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Title: Need to handover the land occupied by Indian Rare Earths Ltd. for mining beach sand mineral to the land owners in Kollam district of Kerala.

**SHRI N.K. PREMACHANDRAN (KOLLAM):** Indian Rare Earths Ltd. (IRE) has taken over the land for mining beach sand mineral. The land was taken over for mining with specific condition that the land will be given back to the owners after mining. The IRE agreed for rehabilitation also. The land in Puthenthura in Neendakarra Village, Karithura and Kovilthottom in Chavara Village, Vellanathuruth in Alappattu Village in Kollam District, Kerala were taken over by IRE. It is pertinent to note that the Puthenthura School land was also taken for mining. Though the mining process was completed decades back, but, IRE failed to handover the land to the owners and implement the rehabilitation scheme as per the agreed terms and conditions. The local people have been put to untold hardships due to the violation of agreement condition by IRE. It is highly necessary to give back the land and implement the rehabilitation to safeguard the interests of the local people.